

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 495
TO BE ANSWERED ON DECEMBER 19, 2017
METRO RAIL CONTRACTS

No. 495 SHRI SADASHIV LOKHANDE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the contracts for laying Metro Rail Lines have been awarded to foreign companies in the country;
- (b) If so, the details of such contracts awarded, company, State and Country-wise;
- (c) Whether the Indian companies/firms are not able to meet the parameters required for laying metro lines; and
- (d) If not, the reasons for awarding such contract to foreign countries?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

- (a) & (b): Metro rail companies set up as 50:50 joint venture of the Government of India and respective State Government can

award contracts for laying of metro rail lines either to indian companies, foreign companies or joint ventures of indian and foreign companies. Only one work of laying a part of metro rail lines between Noida-Greater Noida has been awarded by the Delhi Metro Rail Corporation (DMRC) to a sole foreign company from France.

(c)& (d): There are a number of Indian companies capable of laying metro rail lines. Tender for laying metro rail lines are awarded through competitive bidding where there is no bar for foreign companies to bid and get the contract subject to other tender conditions.

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